

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1102**  
TO BE ANSWERED ON 08.02.2019

**SPECIALISED ADOPTION AGENCIES**

1102 DR. SHASHI THAROOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of the Specialised Adoption Agencies (SAAs) established under the Juvenile Justice Act in the country since 2014 year-wise, State-wise;
- (b) the total number of children enrolled and given in adoption under the SAAs since 2014, year and State/UT-wise;
- (c) the number of children who have died in SAAs since 2014, year and State-wise;
- (d) the number of children whose records are not available with the SAAs, year and State-wise; and
- (e) whether the Ministry or Central Adoption Resource Agency (CARA) has inspected all the SAAs which have a complaint against them and if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) The Juvenile Justice (Care and Protection of Children) Act, 2015 was enacted by repealing Juvenile Justice (Care and Protection of Children) Act, 2000. A total number of 412 Specialised Adoption Agencies (SAAs) were registered as on 2014, and since then a total of 85 SAAs have been shut down and 157 more SAAs have been established. Further, as on 6.02.2019, 484 SAAs authorised under the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) have been registered on the Child Adoption Resource Information and Guidance System (CARINGS), an Online Portal of Central Adoption Resource Authority (CARA). As per CARINGS, the State-wise details of number of SAAs, is at **Annexure-I**.
- (b) So far, 26,464 children have been enrolled through registration in CARINGS during the period from 01.04.2014 to 31.01.2019. As per the CARINGS, the State/UT-wise details of children registered, is at **Annexure-II**. State/UT-wise number of In-country and Inter-country adoptions under the Juvenile Justice (Care and Protection of Children) Act during the period from 01.04.2014 to 31.12.2018 is at **Annexure-III**.

- (c) As per CARINGS, a total number of 1,265 children have been reported to have died in the SAAs during the period from 01.04.2014 to 31.01.2019. As per CARINGS, the State/UT-wise and year wise details of the children deceased in the SAAs, is placed at **Annexure-IV**.
- (d) Under Regulation 29 of Adoption Regulations, 2017 SAAs are mandated to develop and maintain records of children with them as well as upload the details of such children over CARINGS. Further, the responsibility for oversight of proper discharge of their responsibilities by the SAAs is vested in the Child Welfare Committees and District Child Protection Units (DCPUs), as per Regulations 34 (8) of Adoption Regulations, 2017, under the overall supervision of the District Magistrates/District Collectors, State Adoption Resource Agency and State Government, as per Regulation 33 of Adoption Regulations, 2017
- (e) During the year 2018-2019 (upto January, 2019), 27 adoption agencies have been inspected by CARA and by the officials of the Ministry of Women and Child Development, for monitoring their functioning, apart from the regular inspections at the State level as mandated under JJ Act, Juvenile Justice(Care and Protection of Children) Model Rules, 2016 and Adoption Regulations, 2017.

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**ANNEXURE-I REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 1102  
REGARDING 'SPECIALISED ADOPTION AGENCIES' FOR 08.02.2019 RAISED BY DR. SHASHI  
THAROOR**

**State/UT-wise No. of Specialised Adoption Agencies (SAAs)**

(as on 06/02/2019)

<b>S.No.</b>	<b>State</b>	<b>No. of SAAs</b>
1	Andhra Pradesh	14
2	Arunachal Pradesh	2
3	Assam	24
4	Bihar	30
5	Chandigarh	1
6	Chhattisgarh	13
7	Delhi	12
8	Goa	2
9	Gujarat	18
10	Haryana	8
11	Himachal Pradesh	1
12	Jharkhand	15
13	Karnataka	33
14	Kerala	19
15	Madhya Pradesh	33
16	Maharashtra	63
17	Manipur	8
18	Meghalaya	6
19	Mizoram	7
20	Nagaland	4
21	Orissa	28
22	Pondicherry	4
23	Punjab	9
24	Rajasthan	35
25	Sikkim	4
26	Tamil Nadu	20
27	Telangana	11
28	Tripura	9
29	Uttar Pradesh	18
30	Uttarakhand	8
31	West Bengal	25
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## ANNEXURE-II

**ANNEXURE-II REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 1102  
REGARDING 'SPECIALISED ADOPTION AGENCIES' FOR 08.02.2019 RAISED BY DR. SHASHI  
THAROOR**

**State/UT-wise No. of children registered in CARINGS  
during the period from 2014-2015 to 2018-2019 (upto 31/01/2019)**

S.No.	State	2014-15	2015-16	2016-17	2017-18	2018-19
1	Andaman and Nicobar Island	0	3	0	0	0
2	Andhra Pradesh	180	124	110	114	147
3	Arunachal Pradesh	2	1	5	2	1
4	Assam	132	103	172	324	148
5	Bihar	175	209	262	333	274
6	Chandigarh	16	6	10	12	33
7	Chhattisgarh	98	117	142	230	193
8	Dadar and Nagar Haveli	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0
10	Delhi	245	262	260	265	215
11	Goa	11	24	21	17	12
12	Gujarat	181	153	129	155	126
13	Haryana	49	49	53	66	117
14	Himachal Pradesh	11	8	11	12	17
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	121	146	159	233	203
17	Karnataka	363	344	423	407	294
18	Kerala	191	140	160	151	105
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	315	381	391	401	362
21	Maharashtra	1195	1019	992	1040	741
22	Manipur	14	14	31	23	24
23	Meghalaya	9	11	14	11	9
24	Mizoram	26	23	32	35	16
25	Nagaland	10	14	13	8	7
26	Orissa	298	247	521	359	259
27	Pondicherry	36	29	19	35	3
28	Punjab	106	102	91	76	250
29	Rajasthan	153	72	149	146	148
30	Sikkim	0	5	13	22	17
31	Tamil Nadu	315	230	263	284	210
32	Telangana	341	371	248	334	202
33	Tripura	23	15	63	42	39
34	Uttar Pradesh	358	259	306	456	393
35	Uttarakhand	12	10	22	17	19
36	West Bengal	455	377	363	277	236
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**ANNEXURE-III REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 1102 REGARDING 'SPECIALISED ADOPTION AGENCIES' FOR 08.02.2019 RAISED BY DR. SHASHI THAROOR**

**Adoption Data (State-wise) for the period from 2014-2015 to 2018-2019 (upto end December, 2018) as per CARINGS**

S.No.	Name of	2014-2015		2015-2016		2016-2017		2017-2018		2018-19 (upto Dec, 2018)	
		In-Country	Inter-Country	In-Country	Inter-Country	In-Country	Inter-Country	In-Country	Inter-Country	In-Country	Inter-Country
1	Andaman	10	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	341	3	124	21	61	13	102	20	57	12
3	Assam	77	4	71	12	57	6	77	15	77	3
4	Arunachal Pradesh	6	0	0	0	0	0	0	0	3	0
5	Bihar	59	2	85	13	134	26	132	35	70	18
6	Chhattisgarh	54	0	46	6	60	7	91	17	49	12
7	Chandigarh	15	0	8	0	4	0	6	1	11	0
8	Delhi	126	56	92	86	134	34	88	33	83	20
9	Goa	16	0	10	2	29	1	13	1	15	1
10	Gujarat	153	22	120	23	108	21	95	22	97	14
11	Haryana	40	7	29	30	50	6	45	8	36	8
12	Himachal Pradesh	8	0	2	0	7	4	7	0	7	0
13	Jammu and Kashmir	0	0	0	0	0	1	0	1	0	0
14	Jharkhand	119	15	63	10	114	15	111	12	60	7
15	Karnataka	411	14	277	24	252	23	294	26	154	29
16	Kerala	199	14	120	23	129	16	136	15	78	9
17	Madhya Pradesh	114	1	72	8	170	35	177	31	135	25
18	Maharashtra	947	95	721	187	711	142	667	147	463	109
19	Mizoram	10	1	7	9	25	4	49	9	16	4
20	Manipur	8	0	6	3	12	8	4	5	4	0
21	Meghalaya	0	0	0	0	0	0	9	2	10	1
22	Nagaland	43	0	3	2	18	9	9	57	9	0
23	Odisha	198	33	229	35	202	48	207	2	144	19
24	Pondicherry	27	6	21	9	16	5	23	27	7	2
25	Punjab	53	26	40	34	61	24	62	12	40	9
26	Rajasthan	181	4	102	7	142	8	126	0	78	11
27	Sikkim	0	0	0	0	0	0	17	0	11	0
28	Meghalaya	11	0	9	5	9	1	0	0	0	0
29	Tripura	29	0	13	0	22	4	27	4	9	0
30	Tamilnadu	228	24	200	45	196	23	203	30	131	11
31	Telangana	0	15	239	23	149	42	141	45	106	45
32	Uttrakhand	12	1	10	0	9	6	10	3	15	2
33	Uttar Pradesh	193	4	124	12	126	26	180	40	93	29
34	West Bengal	300	27	168	37	203	20	168	31	84	15
---	<b>Total</b>	<b>3988</b>	<b>374</b>	<b>3011</b>	<b>666</b>	<b>3210</b>	<b>578</b>	<b>3276</b>	<b>651</b>	<b>2152</b>	<b>415</b>

## ANNEXURE-IV REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 1102 REGARDING 'SPECIALISED ADOPTION AGENCIES' FOR 08.02.2019 RAISED BY DR. SHASHI THAROOR

State/UT-wise details of children deceased in SAAs  
during the period from 2014-2015 to 2018-2019 (upto 31/01/2019)

S.No.	State	2014-15	2015-16	2016-17	2017-18	2018-19 (upto Jan, 2019)
1	Andaman and Nicobar Island	0	0	0	0	0
2	Andhra Pradesh	14	8	1	0	0
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	6	2	5	6	2
5	Bihar	20	20	48	27	19
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	3	2	8	7	6
8	Dadar and Nagar Haveli	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0
10	Delhi	5	7	4	6	2
11	Goa	0	0	0	0	0
12	Gujarat	14	8	12	12	5
13	Haryana	2	2	1	1	1
14	Himachal Pradesh	0	0	3	0	0
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	9	7	9	28	11
17	Karnataka	13	15	15	24	14
18	Kerala	5	7	5	7	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	8	7	9	13	3
21	Maharashtra	45	46	38	31	12
22	Manipur	0	1	0	0	1
23	Meghalaya	0	0	0	0	0
24	Mizoram	1	1	0	1	1
25	Nagaland	0	1	0	0	1
26	Orissa	14	11	11	20	3
27	Pondicherry	3	0	2	0	0
28	Punjab	7	5	4	3	6
29	Rajasthan	20	25	18	20	10
30	Sikkim	0	0	0	0	1
31	Tamil Nadu	22	27	14	11	11
32	Telangana	16	33	17	11	2
33	Tripura	3	0	0	2	0
34	Uttar Pradesh	30	27	34	56	23
35	Uttarakhand	0	0	2	1	0
36	West Bengal	17	18	16	5	6
---	<b>Total</b>	<b>277</b>	<b>280</b>	<b>276</b>	<b>292</b>	<b>140</b>